

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
KOLKATA**

REGIONAL BENCH – COURT NO.2

**Cus.Stay Petition Nos.76367-76369 of 2018
&
Cus.Appeal Nos. 77513-77515 of 2018**

(Arising out of Order-in-Appeal No.Kol/Cus.(Port)/AA/770-772/2018 dated 25.04.2018
passed by Commr. (Appeals) of Customs, Kolkata)

CC (Port), Kolkata
15/1 Strand Road,
Kolkata-700001.

Applicant (s)

VERSUS

M/s Alpine Impex
2010, Shivaji Road, Azad Market,
Delhi-110006

Respondent (s)

APPEARANCE :

Shri A. K. Singh, Authorized Representative for the Appellant
None for the Respondent

CORAM:

HON'BLE MR. P.K.CHOUDHARY, MEMBER (JUDICIAL)

**SP ORDER NOS.75735-75737/2019
FINAL ORDER NOS.75551-75553/2019**

DATE OF HEARING : 11.06.2019

DATE OF DECISION : 11.06.2019

PER P.K.CHOUDHARY :

As the amount involved in these cases is below the monetary limit of Rs.10 lakhs, the present appeals are dismissed under the litigation policy vide Board's instruction being F. No. F.No.390/Misc./163/2010-JC (17.12.2015) dated 17.12.2015. Stay Petitions also get disposed off.

(Dictated and pronounced in the open court.)

Sd/-

**(P. K. Choudhary)
Member (Judicial)**

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